

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
*Regulation 12 of the Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
VINDHYAVASINI BUILDCON PRIVATE LIMITED**

| RELEVANT PARTICULARS                                                                  |                                                                                                                                                                                                                                                                                     |
|---------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                           | Vindhyavasini Buildcon Private Limited                                                                                                                                                                                                                                              |
| 2. Date of incorporation of corporate debtor                                          | 17th November, 2012                                                                                                                                                                                                                                                                 |
| 3. Authority under which corporate debtor is incorporated /Registered                 | ROC-Mumbai                                                                                                                                                                                                                                                                          |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN: U45309MH2012PTC235800                                                                                                                                                                                                                                                          |
| 5. Address of the registered office and principal office (if any) of corporate debtor | Row House No. Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E), Mumbai City, Maharashtra, India, 400101.                                                                                                                              |
| 6. Date of closure of Insolvency Resolution Process                                   | 23rd September, 2024                                                                                                                                                                                                                                                                |
| 7. Liquidation commencement date of corporate debtor                                  | Hon'ble NCLT passed the Liquidation order on 24th September, 2024                                                                                                                                                                                                                   |
| 8. Name and registration number of the insolvency professional acting as liquidator   | Sanjay Ramdas Mahajan<br>IBBI Registration No.<br>IBBI/IPA- 001/IP-P-02122/2021-2022/13523                                                                                                                                                                                          |
| 9. Address and e-mail of the liquidator, as registered with the Board                 | <b>Registered address:</b><br>3/3, Mohanlal Mansion, Bhandarkar Road, Matunga Central, Mumbai - 400019<br><b>Email:</b> sanjaymahajan@hotmail.com                                                                                                                                   |
| 10. Address and e-mail to be used for correspondence with the liquidator              | <b>Registered Address:</b> Orion Resolution and Turnaround Private Limited, 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala, Metro Station, Andheri - Kurla Road, Andheri East, Mumbai - 400093.<br><b>Email:</b> liquidation.vindhyavasinibuildcon@outlook.com |
| 11. Last date for submission of claims                                                | 24th October, 2024                                                                                                                                                                                                                                                                  |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **VINDHYAVASINI BUILDCON PRIVATE LIMITED** on **24th September, 2024**

The stakeholders of **VINDHYAVASINI BUILDCON PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **24th October, 2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-  
IP Sanjay Ramdas Mahajan,  
Liquidator of Vindhyavasini Buildcon-Private Limited  
**Registration No.** IBBI/IPA-001/IP-P02122/2021-22/13523  
**Registered Address:** 3/3, Mohanlal Mansion, Bhandarkar Road,  
Matunga Central, Mumbai - 400019  
**Registered Address:** 811,8th Floor, Meadows, Sahar Plaza Complex,  
Off. J B Nagar/Chakala Metro Station, Andheri - Kurla Road,  
Andheri East, Mumbai - 400069.

**Process specific e-mail ID for correspondence:**  
liquidation.vindhyavasinibuildcon@outlook.com

**AFA valid upto 30th June, 2025**

Date: 27th September, 2024  
Place: Mumbai